

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 21st day of *December, 2018*.

HON'BLE MS. AJANTA DAYALAN, MEMBER (A).

Civil Misc. Application No. 330/02345/2018

IN

Original Application Number. 330/01304/2012.

Jayadrath Behra, aged about 32 years, S/o Sri Bimlesh Behra, working as Sr. Assistant Loco Pilot at NCR/DSL/Tundla .

.....Applicant.

VE R S U S

1. Union of India through the General Manager, North Central Railway, Allahabad.
2. The Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.
3. The Divisional Personnel Officer, North Central Railway, Allahabad Division, Allahabad.
4. The Sr. Divisional Mechanical Engineer (O&F), DRM Office, North Central Railway, Allahabad Division, Allahabad.
5. The Assistant Divisional Engineer, North Central Railway, Tundla.

.....Respondents

Advocate for the applicant : Shri Ajay Srivastava

Advocate for the Respondents: Shri Chandra Shekhar Rai

ORDER

Learned counsel for the applicant submitted that he has filed MA No. 330/02345/2018 to withdraw this OA on the ground that the relief claimed by the applicant in this OA has now been granted to him by the department and as such the OA has become infructuous. Learned counsel for the respondents has no objection.

2. In view of the above, MA No. 330/02345/2018 is allowed and the OA is dismissed as having become infructuous.

(AJANTA DAYALAN)
MEMBER- A.

Anand...